

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVERNMENT OF INDIA**

Telephone No. 24608714

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex,  
INA, New Delhi-110023

No.A-2/Listing/NCDRC/2020

24<sup>th</sup> March, 2020

**OFFICE ORDER**


In supersession to this Commission's earlier Office Order of even number dated 23<sup>rd</sup> March, 2020 and also in terms of the Order dated 23.03.2020 passed by the Hon'ble Supreme Court of India in *Sue Motu* Writ Petition (Civil) No.3/2020, Hon'ble President, National Consumer Disputes Redressal Commission is pleased to order that **the Limitation for filing Complaints, Appeals, Revision Petitions, Execution Applications, Execution Appeals, Review Applications and all other Miscellaneous Applications before the NCDRC shall stand extended with effect from 15.03.2020 till further orders.**



(Iqbal Ahmed)  
Deputy Registrar

Copy to:-

1. Sr. PPS to Hon'ble President – for information
2. PSs to Hon'ble Members – with a request to bring the contents of the Office Order to the notice of the Hon'ble Members.
3. Office Order File
4. All concerned.



(Iqbal Ahmed)  
Deputy Registrar